

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH**

Original Application No.180/00268/2015

Thursday, this the 11th day of April, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

N.K.Unnikrishnan,
S/o.Karuppan,
Technician Grade I,
Diesel/Electrical/Southern Railway,
Diesel Loco Shed/Ernakulam Junction.
Residing at Padinjare Thenalayil,
Agapparambu, Vapalasseri P.O.,
Ernakulam District – 683 572. ...Applicant

(By Advocate – Mr.T.C.Govindaswamy)

v e r s u s

1. Union of India represented by the General Manager,
Southern Railway, Headquarters Office,
Park Town P.O., Chennai – 3.
2. The Senior Personnel Officer (Reservation),
Office of the General Manager, Southern Railway,
Headquarters Office, Park Town P.O., Chennai – 3.
3. The Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Trivandrum – 14. ...Respondents

(By Advocate Mr.Sunil Jacob Jose)

This application having been heard on 11th April 2019, the Tribunal on the same delivered the following :

O R D E R (ORAL)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today,
Shri.R.M.Ravikumar, Senior Personnel Officer/RP, Southern Railways,
Headquarters appeared in person before this Court. The Senior Personnel

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Officer and the learned counsel for the respondents submitted that an error has occurred and they are now ready to give the applicant retrospective promotion with effect from 1.9.2016.

2. In view of the above submissions, the O.A is closed directing the respondents to adhere to this undertaking within 30 days from the date of receipt of a copy of this order. No costs.

(Dated this the 11th day of April 2019)

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures in O.A.No.180/00268/2015

1. **Annexure A-1** – True copy of the Office Order bearing No.10/2014/DSL/Loco dated 3.6.2014.
2. **Annexure A-2** – True copy of the Office Order bearing No.33/2014/DSL (Loco) dated 8.10.2014.
3. **Annexure A-3** – True copy of the representation submitted by the applicant addressed to the 3rd respondent dated 3.11.2014.
4. **Annexure A-4** – True copy of the representation dated 3.11.2014, a true copy of which, addressed to the 3rd respondent in his capacity as a Public Information Officer.
5. **Annexure A-5** – True copy of the “post based roster” for the post of Senior Technicians (Electrical) received under letter bearing No.V/P 50/RTI/2569/423/2014/PB dated 10.12.2014.
6. **Annexure A-6** – True copy of the provisional seniority list bearing No.V/P 612/IV/DSL/Electrical dated 15.1.2015.
7. **Annexure A-7** – True copy of the letter bearing no.V/P.50/RTI/2569/423/2014/PB dated 10.12.2014 issued by the 3rd respondent & Public Information Officer.
8. **Annexure A-8** – True copy of the letter bearing No.V/P.Co-ord/RTI-2015-3157/PB dated 16.7.2015 and its enclosure issued by the 3rd respondent and the Public Information Officer.
